

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
(DEPARTMENT OF JUSTICE)

LOK SABHA
UNSTARRED QUESTION NO. 938

TO BE ANSWERED ON WEDNESDAY, THE 8TH FEBRUARY, 2017

Special Courts

938. SHRI DINESH TRIVEDI:

Will the Minister of LAW & JUSTICE be pleased to state:

- (a) the number of special courts created by various Statutes during the last three years and the current year;
- (b) the number of cases pending in the above said special courts;
- (c) whether the Government has conducted a research to see if these special courts have been able to dispose of the cases faster; and
- (d) if so, the details thereof and the action taken in this regard?

A N S W E R

MINISTER OF STATE FOR LAW AND JUSTICE AND
ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI P.P. CHAUDHARY)

(a) to (d): The creation of special courts, their functioning and any research on disposal rate of cases by Special Courts fall under domain of the State Governments which in consultation with the High Courts set up such Courts as per their requirement from their own resources. The number of special courts created by various States during the last three years including the current year and the number of cases pending in these courts are not maintained centrally.
